

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION No. 145 OF 2025 (WZ)

Gram Panchayat, Nimgaon
Bhogi, Tehsil Shirur, District Pune Applicant

Versus

State of Maharashtra &Ors. Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF THE
MAHARASHTRA POLLUTION CONTROL BOARD i.e.
RESPONDENT NO. 10 & 11.**

I, Navanath Awatade, aged adult, occupation – Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Pune II Region, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit in reply in compliance of the orders dated 25/11/2025 and 23/01/2026 passed by this Hon'ble NGT, wherein this Hon'ble Tribunal constituted the Joint Committee comprising expert bodies namely Respondent No.2 – MoEF&CC, Respondent No.9 – CPCB, NEERI, Director of Health, State of Maharashtra, Ground Water Survey and

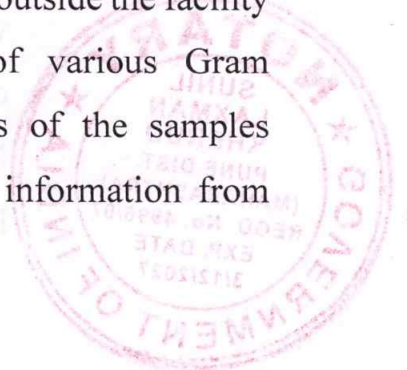


Development Agency (GSDA) and Respondent Nos.10 & 11 – MPCB as the nodal agency and directed to analyze the situation thoroughly, compared to the visit made by the MPCB alone.

(2) I say and submit that, in compliance of the aforesaid orders passed by the Hon'ble NGT, the Respondent MPC Board forwarded an email to all Joint Committee members requesting them to nominate their representatives. Further a letter dated 12/03/2026 was issued to the Joint Committee members providing all relevant information. A copy of the letter dated 12/03/2026 is annexed herewith as **Annexure-I**.

(3) I say and submit that the Respondent Board has issued letters dated 13/03/2026 respectively to the Applicant as well as to the Project Proponent (PP), informing them in advance about the date and time of the visit of Joint Committee. Copies of the letters dated 13/03/2026 to the Applicant and Project Proponent are annexed herewith and marked as Annexure – **II and Annexure – III, respectively**.

(4) I say and submit that the Joint Committee has visited the site in question on 16/03/2026 and 17/03/2026. During the visit, water and soil samples were collected from various locations within the M/s MEPL facility, as well as from areas outside the facility premises and the surrounding regions of various Gram Panchayats. However, the analysis reports of the samples collected during the said visit, along with information from



other concerned departments, are yet to be received and require additional time for the preparation of the Joint Committee Report.

(5) Therefore, the Respondent MPC Board most respectfully requests on behalf of the Joint Committee to this Hon'ble Tribunal to grant an additional six weeks time to submit the Joint Committee Report.

(6) Hence this Affidavit.

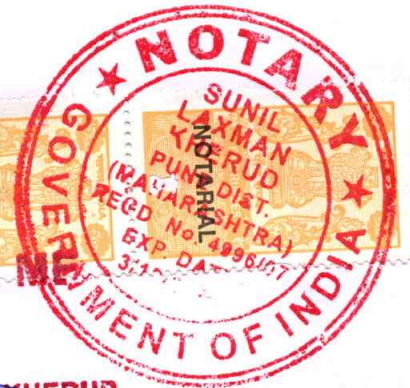
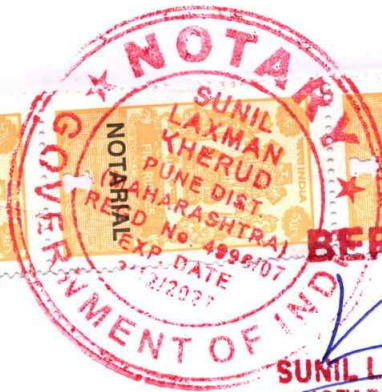
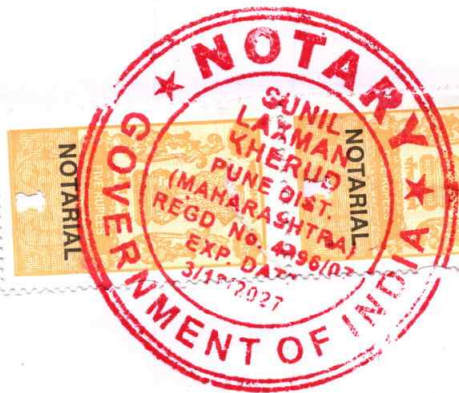
Solemnly affirmed on this 1st day of April, 2026 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 10 &11.

ADVOCATE

Navanath Awatade
(Navanath Awatade)
Sub-Regional Officer,
MPCB, Pune-II



SUNIL LAXMAN KHERUD
NOTARY GOVT. OF INDIA
Regd. No. 4996/07
Voted & Registered No
SUNIL LAXMAN KHERUD
NOTARY-GOVT. OF INDIA
B/3, MANIRATAN SOCIETY,
ARYANESHWAR, PUNE-411009

01 APR 2026

	MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE, PUNE	
Tel. No. 9423632901 SRO Off: 9422742901 E-mail: ropune@mpcb.gov.in Visit us at: www.mpcb.gov.in	 "Your Service Is Our Duty"	Jog Center, Building, 3rd Flor, Wakadewadi, Mumbai-Pune Highway, Pune-411003, Maharashtra

MPCBPune /FTS NO. (260312-FTS-0177)

Date: - 12/03/26.

Joint Committee Order (NGT matter)

Sub: Visit of Joint Committee to M/s. Maharashtra Enviro Power Ltd. Plot No. P-56, MIDC Ranjangaon, Tal. Shirur, Dist. Pune on 16/03/2026 and 17/03/2026.

- Ref: 1. The Hon'ble NGT order dated 25/11/2025 & 23/01/2026 passed in the OA.145 of 2025 (WZ) I.A. NO.842 OF 2025 (WZ) & I.A. NO.856 OF 2025 (WZ) and OA. No. 14 of 2025 (WZ)
2. Approval of the Board's competent authority on 25/02/2026

Sir,

The Hon'ble NGT (WZ), vide orders dated 25/11/2025 and 23/01/2026 in Original Application No. 145 of 2025 (WZ) (I.A. No. 842 of 2025 (WZ) & I.A. No. 856 of 2025 (WZ)) in the matter of Gram Panchayat, Nimgaon Bhogi, Tehsil Shirur, District Pune & 8 Ors. vs. State of Maharashtra & 11 Ors. and Original Application No. 14 of 2025 (WZ) in the matter of Kailas Narke vs. Maharashtra Enviro Power Ltd. & 10 Ors., has constituted a Joint Committee comprising MoEF&CC, CPCB, MPCB, NEERI, and the Director of Health, Government of Maharashtra, for conducting a thorough site inspection, examining the alleged violations by the Project Proponent, and suggesting remedial measures.

Further, vide order dated 23/01/2026, the Hon'ble NGT enlarged the Committee by including GSDA as an additional member and directed the Committee to submit its report within one month from the date of uploading of the said order.


In view of compliance of the above orders, the nominations received for Joint Committee is as following members -

- | | |
|------------------------------------|--|
| 1. Central Pollution Control Board | - Shri Nishchal C., Scientist 'E'. |
| 2. NEERI | - Dr. Mahender Patil, Chair and Scientist G. |
| 3. MoEF&CC | - Dr. Purushottam Sakhare, Scientist 'E'. |
| 4. Director of Health | - Dr. Umesh Shirodkar, Joint Director of Health Services (NCD) Mumbai. |
| 5. GSDA | - Shri Divakar Dhote, Senior Geologist. |
| 6. MPCB | - RO/SRO (as a nodal agency). |

The matter is listed for further consideration on 02/04/2026.

Therefore, considering time-bound status of the matter the visit of Joint Committee to M/s. MEPL, MIDC Ranjangaon, Tal. Shirur, Dist. Pune has been scheduled on 16/03/2026 and

17/03/2026. You are requested to make it convenient to remain present for the joint inspection positively.


(Manchak N. Jadhav)
I/c.Regional Officer, Pune

Copy submitted for information to:

1. The Member Secretary, M.P.C. Board, Mumbai.
2. The Joint Director (WPC), M.P.C. Board, Mumbai.

Copy for information and further necessary actions:

1. Sub-Regional Officer, M.P.C. Board, Pune-II
 - You are instructed to make the necessary arrangements and proper coordination with the members of Joint Committee for inspection scheduled on 16/03/2026 and 17/03/2026.

Copy for information to:

- To all Committee Members- The details of the programme will be communicated very soon.

 <p>LIFE Lifestyle for Environment</p> <p>Tel. No. 9423632901 SRO Off: 9422742901 E-mail: ropune@mpcb.gov.in Visit us at: www.mpcb.gov.in</p>	<p>MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE, PUNE</p>  <p>“Your Service Is Our Duty”</p>	 <p>Jog Center, Building, 3rd Flor, Wakadewadi, Mumbai-Pune Highway, Pune-411003, Maharashtra</p>
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MPCB Pune/FTS NO. 260813-FTS-0158 /

Date: - 13/03/2026

To,
The Gramsevak / Sarpanch
Gram Panchayat, Nimgaon Bhogi.
Tehsil - Shirur, Dist.Pune.

Sub: Visit of Joint Committee to M/s. Maharashtra Enviro Power Ltd. Plot No. P- 56, MIDC Ranjangaon, Tal. Shirur, Dist. Pune on 16/03/2026 and 17/03/2026.

Ref: 1. The Hon'ble NGT order dated 25/11/2025 & 23/01/2026 passed in the OA.145 of 2025 (WZ) and OA. No. 14 of 2025 (WZ).
2. Approval of the Board's competent authority on 25/02/2026.

Sir,

This is to inform you that, in compliance with the orders dated 25/11/2025 and 23/01/2026 passed by the Hon'ble NGT (WZ) in OA No. 145 of 2025 (WZ) Gram Panchayat, Nimgaon Bhogi, Tehsil Shirur, District -Pune V/s State of Maharashtra &Ors. and OA No. 14 of 2025 (WZ) Kailas Narke V/s Maharashtra Enviro Power Ltd. & 10 Ors., a Joint Committee has been constituted to conduct a site visit on 16/03/2026 and 17/03/2026 at 11:00 AM.

In view of the directions of the Hon'ble NGT, the same is communicated to you in advance for your information.


(Manchak N. Jadhav)
I/c.Regional Officer, Pune

Copy submitted for information to:

1. The Member Secretary, M.P.C. Board, Mumbai.
2. The Joint Director (WPC), M.P.C. Board, Mumbai.
3. The Law Officer (LO), M.P.C. Board, Mumbai.

Copy for information and further necessary actions:

The Sub-Regional Officer, M.P.C. Board, Pune-II:

- You are instructed to communicate to Applicant the scheduled Joint Committee Visit scheduled on 16/03/2026 and 17/03/2026.



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**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, PUNE**



“Your Service Is Our Duty”



**Jog Center, Building,
3rd Flor, Wakadewadi,
Mumbai-Pune
Highway, Pune-411003,
Maharashtra**

MPCB Pune/FTS NO. 260818-FTS-0159/

Date: - 19/03/2026

**To,
Kailas Narke,
Talegaon –Dhamdhere, Tal-Shirur
Dist- Pune**

Sub: Visit of Joint Committee to M/s. Maharashtra Enviro Power Ltd. Plot No. P- 56, MIDC Ranjangaon, Tal. Shirur, Dist. Pune on 16/03/2026 and 17/03/2026.

Ref: 1. The Hon'ble NGT order dated 25/11/2025 & 23/01/2026 passed in the OA.145 of 2025 (WZ) and OA. No. 14 of 2025 (WZ).
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2. The Joint Director (WPC), M.P.C. Board, Mumbai.
3. The Law Officer (LO), M.P.C. Board, Mumbai.

Copy for information and further necessary actions:

The Sub-Regional Officer, M.P.C. Board, Pune-II:

- You are instructed to communicate to Applicant the scheduled Joint Committee Visit scheduled on 16/03/2026 and 17/03/2026.

 LIFE Lifestyle for Environment	MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE, PUNE	
Tel. No. 9423632901 SRO Off: 9422742901 E-mail: ropune@mpcb.gov.in Visit us at: www.mpcb.gov.in	 “Your Service Is Our Duty”	Jog Center, Building, 3rd Flor, Wakadewadi, Mumbai-Pune Highway, Pune-411003, Maharashtra

MPCB Pune/FTS NO. 2603/B-FTS-0160

Date: - 13/03/2026

To,
M/s Maharashtra Enviro Power Ltd.
Plot No. P-56, MIDC Ranjangaon,
Tal- Shirur, Dist-Pune

Sub: Visit of Joint Committee to M/s. Maharashtra Enviro Power Ltd. Plot No. P- 56, MIDC Ranjangaon, Tal. Shirur, Dist. Pune on 16/03/2026 and 17/03/2026.

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2. The Joint Director (WPC), M.P.C. Board, Mumbai.
3. The Law Officer (LO), M.P.C. Board, Mumbai.

Copy for information and further necessary actions:

The Sub-Regional Officer, M.P.C. Board, Pune-II:

- You are instructed to communicate to Respondent No. 12 (PP) regarding the scheduled Joint Committee visit on 16/03/2026 and 17/03/2026.